

(b) and (c). Do not arise.

**Central Production Centre of Doordarshan**

1596. SHRI SHANTARAM NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Central Production Centre of Doordarshan has commenced functioning;

(b) if so, the types of programmes produced so far;

(c) the total expenditure incurred so far;

(d) whether the production facility would be made available to the private producers of television serials; and

(e) the charges proposed to be levied for different uses by the producers?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) Yes, Sir. The Central Production Centre was formally inaugurated on 6.2.1989.

(b) The Centre has been set up with highly sophisticated equipment with a view to utilise it for production of programmes in various formats. So far this Centre has produced programmes in formats like TV Documentaries, Variety Shows, Tele-films, Ballets, Music and Dance Programmes etc.

(c) The Centre has been set up at an estimated cost of Rs. 49.36 crores.

(d) and (e). No, Sir. The Central Production Centre has been set up for in-house productions of Doordarshan with un-interrupted attention for the production of high quality programmes, free from day to day

requirements of transmission.

**T.V. News Bulletin for Handicapped**

1597. SHRI SHANTARAM NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any survey has been conducted by Doordarshan or any other agency to find out the number of handicapped persons watching the Sunday afternoon news-bulletin for handicapped; and

(b) if so, the result of the survey?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) No, Sir.

(b) Does not arise.

**Committee to Scrutinise Foreign Films before Telecast**

1598. SHRI SHANTARAM NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number and the names of foreign films proposed to be telecast by Doordarshan in the next six months;

(b) whether there is a committee to scrutinise films before importing;

(c) if so, the constitution of the Committee;

(d) whether the films are also required to be submitted for the scrutiny of Doordarshan; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) Thirteen foreign